GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA STARRED QUESTION NO. *180 ANSWERED ON 19.12.2022

Basic Facilities Available for Special Need Children in Schools

*180. SHRI P RAVINDHRANATH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that as per the report of the Unified District Information System for Education Plus out of the 58,801 schools including Government, aided, and private in Tamil Nadu, only 17,579 schools have basic amenities;
- (b) if so, whether the Government has issued any instructions of Tamil Nadu and other States to ensure basic facilities for children including children with special needs like ramps, handrails and wheelchair access; and
- (c) if so, the details thereof and the action taken by the Government in this respect?

ANSWER

MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (c) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *180 ASKED BY SHRI P RAVINDHRANATH, HON'BLE MP, LOK SABHA TO BE ANSWERED ON 19.12.2022, REGARDING 'BASIC FACILITIES AVAILABLE FOR SPECIAL NEED CHILDREN IN SCHOOLS'.

(a) The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the States and Union Territories. As per the data recorded in UDISE+ 2021-22, number of schools in Tamil Nadu having the basic facilities for Children with Special Need (CwSN) viz., ramp, handrails and CwSN Toilet facilities are as under.

Management	Government	Government Aided	Private unaided	Others	Total
Total Schools	37636	8323	12396	446	58801
Schools with Ramp	33691	5307	4389	133	43520
Schools with Handrails	21441	1162	1513	47	24163
Schools with CWSN Toilet facilities	13627	838	3028	86	17579

(b) and (c) Education is in the concurrent List of the Constitution and majority of the schools are within the functional domain of the respective State/UT Government. For implementation of Section 12(1)(c) of the RTE Act, the respective State and UT Government- appropriate government under the RTE Act, are required to notify the disadvantaged groups and weaker sections, notify per child cost and start admissions in private un-aided schools as per the procedure laid down by the concerned State and UT Government.

The Centrally Sponsored Scheme of Samagra Shiksha aims to look at education of Children with Special Needs (CwSN) in a continuum from pre-school to classXII and lays emphasis on inclusion or mainstreaming of CwSN into formal schooling. The scheme covers all CwSN with one or more disabilities as mentioned in the Schedule of disabilities of the Rights of the Persons with Disabilities (RPwD) Act, 2016. In keeping with the principle of inclusion, CwSN are provided support through specific student oriented interventions i.e. aids and appliances, teaching aids, assistive devices, identification and assessment camps, teaching and learning materials, Braille books/kits, transportation allowances, escort allowances, uniforms (under RTE), stipend for girls besides training of general teachers, financial assistance for special educators, etc. These interventions are provided to address their educational requirements in general schools. In addition, the Central Government supports States and UTs for implementation of various provisions of the Right to Education Act including expenditure incurred towards reimbursement to private schools for admissions of children under Section 12(1)(c). The approved outlay under the Inclusive Education (IE) component under Samagra Shiksha for the year 2022-23 state-wise

including Tamil Nadu is placed at Annexure. Further, individualized support is provided through therapeutic interventions at the block level. Moreover, CWSN with severe impairment requiring individualized attention are provided home based education through special educators.

A separate provision for financial support of Special Educators has also been made under Samagra Shiksha in order to appropriately address the educational requirements of children with special needs from elementary to higher secondary levels. Samagra Shiksha also has provisions for ramps, handrails and disabled friendly toilets for barrier free access to schools for all children. The details of School Infrastructure approved under Samagra Shiksha for accessibility of physically disabled children are as under:

(Rs in lakh)

Civil Works		Ramps		SN Toilets	
Year	Physical	Amount	Physical	Amount	
2021-2022	2515	823.62	5800	10979.82	
2022-2023	5326	1672.2	3026	4718.8	
Total	7841	2495.82	8826	15698.62	

Source: Civil Works/PRABANDH Unit, TSG

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) and (c) OF LOK SABHA STARRED QUESTION NO. *180 ASKED BY SHRI P RAVINDHRANATH, HON'BLE MP, LOK SABHA TO BE ANSWERED ON 19.12.2022, REGARDING 'BASIC FACILITIES AVAILABLE FOR SPECIAL NEED CHILDREN IN SCHOOLS'

Approved outlay under the IE component for the year 2022-23 (Rs in lakh)

Sl. No.	State/UT	Financial
1	Andaman And Nicobar Islands	167.36
2	Andhra Pradesh	10195.49
3	Arunachal Pradesh	716.62
4	Assam	4693.20
5	Bihar	6149.94
6	Chandigarh	308.22
7	Chhattisgarh	3179.95
8	Delhi	5467.24
9	Dadra & Nagar Haveli and Daman & Diu	109.12
10	Goa	123.95
11	Gujarat	9514.88
12	Haryana	2685.63
13	Himachal Pradesh	944.72
14	Jammu And Kashmir	1071.16
15	Jharkhand	1807.09
16	Karnataka	5434.29
17	Kerala	13019.03
18	Ladakh	67.98
19	Lakshadweep	59.28
20	Madhya Pradesh	5244.44
21	Maharashtra	19766.61
22	Manipur	725.68
23	Meghalaya	438.82
24	Mizoram	553.69
25	Nagaland	201.01
26	Odisha	5899.11
27	Puducherry	109.95
28	Punjab	3313.19
29	Rajasthan	6312.81
30	Sikkim	268.21
31	Tamil Nadu	8116.44
32	Telangana	4022.07
33	Tripura	872.41
34	Uttar Pradesh	8989.72
35	Uttarakhand	560.87
36	West Bengal	8168.96
	All India	139279.12

Source: PRABANDH Portal